

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/99/2019 IN CP/55/IB/2018

PETITION NUMBER : TCP/225/2017

NAME OF THE APPLICANT : Regional Provident Commissioner - 1 Tirunelveli

NAME OF THE RESPONDENT : Karpagam Spinners Pvt Ltd & 1 Another

UNDER SECTION : 33(2) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **17.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS